



\$~Special DB-Item-4

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + CRL.A. 233/2022 and CRL.M.(BAIL) 620/2022

#### MOHD SALEEM KHAN

..... Appellant

Through: Mr. Gautam Khazanchi, Mr. Vaibhav Dubey and Mr. Vinayak Chauhan, Advocates.

versus

STATE (GOVT. OF NCT OF DELHI)..... RespondentThrough:Mr. Amit Prasad, SPP along withMs. Ninaz Baldawala and Ms.Divya Sharma, Advocates for theState and Inspector Anil Kumar,P.S.: Special Cell.

#### CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE RAJNISH BHATNAGAR <u>O R D E R</u> 03.03.2023

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At request of Mr. Amit Prasad, learned Special Public Prosecutor,

the hearing of the present appeal is adjourned.

Re-notify on 06.03.2023 at 2:15 p.m.

## SIDDHARTH MRIDUL, J.

# **RAJNISH BHATNAGAR, J.**

MARCH 03, 2023/rs

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